



Government of Jammu and Kashmir
Health & Medical Education Department
Civil Secretariat, Jammu/Srinagar

Notification

Jammu, the 15th December, 2023

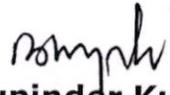
No 616 :-In exercise of the powers conferred under sub-section (3) of section 70 of the Food Safety & Standards Act 2006 read with Rule 3.2.1 of the Food Safety & Standards Rules 2011, the Government, hereby appoints the following as Presiding Officers for Food Safety Appellate Tribunal, Kashmir and Food Safety Appellate Tribunal, Jammu respectively:-

| Jurisdiction | Presiding Officer |
|--------------|---|
| Kashmir | Shri. Shujat Ali Khan S/O Usman Ali Khan R/O Village Naloosa, Tehsil Boniyar Sub Division Uri, District Baramulla. |
| Jammu | Shri. Ramesh Kumar Wattal S/O Lt. Shri. Jagar Nath Wattal R/O House No.69, Durga Nagar enclave Sector, 1, Jammu. |

The Presiding Officers shall assume the charge of the respective tribunals within a period of twenty-one (21) days from the date this notification is issued.

However, the term of Presiding Officers shall be for a period of five (05) years from the date of joining or until they attain the age of 65 years, whichever is earlier.

By order of the Government of Jammu and Kashmir


(Bhupinder Kumar) IAS,
Secretary to the Government,
Health & Medical Education Department.

Ref:- HD-Drgs/19/2022-02

Dated: 15.12.2023

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
2. Joint Secretary, Ministry of Home Affairs, (Department of Jammu Kashmir and Ladakh Affairs) Government of India.
3. Commissioner/Secretary to the Government, General Administration Department.

4. Commissioner Food and Drugs Administration, J&K.
5. Director, Archives, Archeology & Museums, J&K.
6. Secretary to the Government, Law, Justice and Parliamentary Affairs.
7. Special Secretary to the Chief Secretary, J&K.
8. Concerned Officers.
9. OSD to Advisor (B) Incharge H&ME.
10. Private Secretary to the Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble Judge, High Court, J&K.
11. Private Secretary to Secretary to the Government, Health and Medical Education Department.
12. Concerned file. (**e-office file No. HD-Drug/19/2022-02**)